

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.906-908/2026

RAJENDRA (DEAD) THROUGH LRS & ANR.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

I.A. No.257844/2023-APPROPRIATE ORDERS/DIRECTIONS

I.A. No.178079/2023-CONDONATION OF DELAY IN FILING

I.A. No.93706/2017-EXEMPTION FROM FILING O.T.

I.A. No.194641/2023-EXEMPTION FROM FILING O.T.

I.A. No.194639/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

C.A. No.1452/2026 (III-A)

I.A. No.196285/2026-ADDITION / DELETION / MODIFICATION PARTIES

I.A. No.10435/2018-EXEMPTION FROM FILING O.T.

Date : 08-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGUFor Appellant(s) : Mr. Parthiv Goswami, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Atiga Singh, Adv.
Mr. Gladson Rodrigues, Adv.Dr. Surat Singh, Adv.
Mr. Naresh Kumar, AOR
Mr. Manoj Kumar Rajput, Adv.
Mr. Anish Maheshwari, Adv.For Respondent(s) : Mr. Vikas Bansal, Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.
Mr. Aryan Bansal, Adv.
Ms. Anushri Singh, Adv.Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.

Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

Mr. Ajay Singh, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Ms. Mukteshwari Shukla, Adv.
Mr. Himanshu Shukla, Adv.
Mr. Shubham Singh, Adv.
Mr. Dinesh Kumar Yadav, Adv.
Mr. Prabhat Chowdhary, Adv.

Mr. Satendra Tripathi, AOR
Mr. Astitvta Tripathi, Adv.
Mr. Devarshi Pandey, Adv.
Mr. Prashant Kumar, Adv.
Mr. Ankit Rai, Adv.
Mr. Anuj Tariyal, Adv.
Ms. Devanshi Saxena, Adv.
Ms. Sherya Chaturvedi, Adv.
Ms. Jyoti Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the appeals next week, as prayed.

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(POOJA KOHLI)
COURT MASTER (NSH)